RAJYA SABHA

Tuesday, the 26th October, 1999/4 *Kartika,* 1921 (*Saka*) The House met at eleven of the clock, Mr. Chairman *in the Chair.*

INTRODUCTION OF PRIME MINISTER

MR. CHAIRMAN: I have great pleasure in introducing Shri Atal Bihari Vajpayee, Prime Minister of India. The Prime Minister may now like to introduces his Council of Ministers.

THE PRIME MINISTER (SHRI ATAL BIHARI VAJPAYEE): Thank you, Sir. I would like to introduce my colleagues.

INTRODUCTION OF MINISTERS BY THE PRIME MINISTER

Cabinet Ministers

	Name of Minister	Name of Ministry
1.	Shri Lai Krishna Advani	Home
2.	Shri Ananth Kumar	Culture, Youth Affairs and Sports
3.	Shri T.R. Baalu	Environment and Forests
4.	Km. Mamta Bannerjee	Railways
5.	Shri Jagmohan	Urban Development
6.	Dr. Satya Narayan Jatiya	Urban Employment and Poverty Alleviation
7.	Shri Manohar Joshi	Heavy Industries and Public Enterprises
8.	Dr. Murli Manohar Joshi	Human Resources Development and Science and Technology
9.	Shri P.R. Kumaramangalam	Power
10.	Shri Pramod Mahajan	Parliamentary Affairs and Water
10.	Sini i fanioa Manajan	Resources
11.	Shri Ram Naik	Petroleum and Natural Gas
12.		Surface Transport
13.	Shri Jual Oram	Tribal Affairs

	Name of Minister	Name of Ministry			
14.	Shri Ram Vilas Paswan	Communications			
15.	Shri Naveen Patnaik	Mines and Minerals			
16.	Shri Suresh Prabhu Prabhakar	Chemicals and Fertilizers			
17.	Shri Kashiram Rana	Textiles			
18.	Shri Shanta Kumar	Consumer Affairs and Public Distribution			
19.	Shri Jaswant Singh	External Arfairs			
20.	Shri Sharad Yadav	Civil Aviation			
Minister of State (Independent Charge)					
1.	Smt. Maneka Gandhi	Social Justice and Empowerment			
2.	Shri M. Kannappan	Non-Conventional Energy Sources			
3.	Shri Dilip Ray	Steel with additioinal charge of Parliamentary Affairs			
4.	Shri N.T. Shanmugam	Health and Family Welfare			
Minister of State					
1.	Shri Ramesh Bais	Chemicals and Fertilizers			
2.	Mrs. Bijoya Chakravarty	Water Resources			
3.	Shri Shriram Chauhan	Parliamentary Affairs			
4.	Shri Jaisingrao Gaikwad	Human Resources Development			
5.	Shri Santosh Kumar Gangwar	Science and Technology with additional charge of Parliamentary Affairs			
6.	Prof. Chaman Lai Gupta.	Civil Aviation			
7.	Dr. Vallabhbhai Kothari	Heavy "Industries & Public Enterprises			
8.	Shri Faggan Singh Kuleste	Parliamentary Affairs			
9.	Shri Venur Dhananjaya Kumar	Finance			
10.	Shri Muni Lai	Labour and Employment			
11.	Shri Omar Abdullah	Commerce and Industry			
12.	Shri Harin Pathak	Defence			
13.	Dr. Debendra Padhan	Surface Transport			
14.	Shri E. Ponnuswamy	Petroleum			

Papers Laid	[26 OCT. 1999]	on the Table
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Name of Minister

Name of Ministry

15.	Shri A. Raja	Rural Development
16.	Shri O. Rajagopal	Law, Justice & Company Affairs
17.	Dr. Raman	Commerce & Industry
18.	Shri Gingee N. Ramachandran	Textile
19.	Shri Ch. Vidyasagar Rao	Home
20.	Shri Th. Chaoba Singh	Culture, Youth Affairs & Sports
21.	Prof. (Smt.) Rita Verma	Mines and Minerals
22.	Shri Balasaheb Vikhe Patil	Finance
23.	Shri Humumdeo Narayan Yadav	Agriculture

PAPERS LAID ON THE TABLE

Report and Accounts (1997-98) of the Post-Graduate Institute of Medical Education and Research, Chandigarh and related papers

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N. T. SHANMUGHAM): Sir I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Thirty-first Annual Report of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1997-98, under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966.
- (b) Annual Accounts of the Post-Graduate Institute of Medical Education and Research, Chandigarh for the year 1997-98, and the Audit Report thereon, under sub-section (4) of section 18 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966.
 - (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

(Placed in Library, See No. LT 126/99)